

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Stressed Assets Stabilization Fund
Vs
Shree Vaishnodevi Mills Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1216(CHE)2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/906(CHE)2024

ORDER

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /
Liquidator, who is also present in person.

This application has been filed to take on record the 17th progress report
for the quarter ended 31.03.2024.

Liquidator is directed to expedite the liquidation process and conclude the
liquidation process within the extended time.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/906(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)